

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 306 & 307 of 2013

Dated : 24th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Maithon Power Ltd. ... Appellant(s)

Versus

**Delhi Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Ms. Mazag

**Counsel for the Respondent(s) : Mr. Nikhil Nayyar
Mr. Dhananjay for R.1
Mr. Paresh Bihari
Ms. Salmoli Choudhuri for R.2**

ORDER

Reply is being filed by the Respondent today.

The learned counsel for the Appellant seeks some time to file the Rejoinder. Accordingly, he is directed to file the same on or before 02.04.2014 after serving copy on the other side.

Post the matter on **30.04.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js